

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 13/12/2025

(2023) 11 NGT CK 0001

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 260 Of 2023

Dr. Vijay Kumar APPELLANT

Vs

State Of Uttar Pradesh RESPONDENT

Date of Decision: Nov. 1, 2023

Acts Referred:

• Code of Civil Procedure, 1908 - Order 26 Rule 9, Order 26 Rule 10, Order 26 Rule 10A

• National Green Tribunal Act, 2010 - Section 14, 14(1), 14(2), 15, 19(1)

• Water (Prevention and Control of Pollution) Act, 1974 - Section 25, 26

• Wildlife Protection Act, 1972 - Section 18, 26A

Hon'ble Judges: Prakash Shrivastava, CP; Sudhir Agarwal, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Dismissed

Judgement